

actually promoted because of inadequate number of experienced Scheduled Caste employees within the field of selection. While the quota can be completed only when the Scheduled Castes employees gain adequate experience, certain steps such as holding of special selection boards are taken to expedite the process. Scheduled Castes candidates are judged by selection boards in a sympathetic manner and those who do not come fully upto the mark are given additional training to bring them up to the standard of others.

12.02 hrs.

#### PAPERS LAID ON THE TABLE

##### AUDIT REPORT AND APPROPRIATION ACCOUNTS

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy each of the following papers:—

(i) Audit Report (Civil), 1962 under article 151(1) of the Constitution. [Placed in Library. See No. LT-167/62].

(ii) Appropriation Accounts (Civil); 1960-61. [Placed in Library. See No. LT-168/62].

12.02½ hrs.

#### STATEMENT RE: DISTURBANCES IN EAST PAKISTAN AND SUB- SEQUENT MIGRATIONS

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): Mr. Speaker, Sir, the House will recall that on 12th May I had spoken, at some length, on the unfortunate, disturbances in Malda, in April, in which fourteen people lost their lives, nine on Holi day this was in March—and five more between 16th and 20th April. There was no trouble whatsoever in Murshidabad district. The grossly exaggerated reports in Pakistan newspapers and some very objectionable

statements by high ranking officials in Pakistan, it will be recalled, then led to the very serious disturbances in Dacca, Rajshahi and in several other districts in East Pakistan. We had protested about all this to Pakistan and pressed the Government of Pakistan to take active and immediate steps for the restoration of law and order, the restoration of confidence among the minorities and rehabilitation of those who had suffered in these riots in East Pakistan.

The Government of Pakistan has now replied to our note of protest of 12th May. The Pakistan reply suggests that communal riots never start in Pakistan and whenever there are communal incidents in that country, they take place only as a reaction to the communal troubles in India. The Pakistan reply however, admits that the trouble in East Pakistan was serious. They have said nothing about the particular incidents in Darsa and other places, to which we had drawn their attention; but they have given a detailed account of the steps taken to restore confidence in the disturbed areas. The House will permit me to read out a part of the Pakistan Government's reply:

"The latest reports from the district of Rajshahi, as indeed from some other areas, where tension was high owing to the atrocities committed on Muslim; across the border, show that the situation is now completely normal throughout East Pakistan and has been so for nearly four weeks. As a matter of fact, troops as well as strong contingents of the East Pakistan Rifles that were posted to the affected areas, are being withdrawn gradually at present. As many as 1908 arrest; have been made in the areas where the disturbances took place. Police investigation is being vigorously pursued in order to deal effectively with those responsible for the unfortunate disturbances. Already a large